

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5478/2024

(Arising out of impugned final judgment and order dated 02-04-2024 in CRA No. 826/2024 passed by the High Court Of Judicature At Allahabad)

MAMTA SAGAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.94237/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.94238/2024-EXEMPTION FROM FILING O.T.)

Date : 26-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mrs. Anjana Prakash, Sr. Adv.
Mr. Bhuwan Raj, AOR
Mr. Niraj Dubey, Adv.
Mr. Pradumn Kumar, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

1. Issue notice.
2. There shall be interim stay of the order dated 08.02.2024 passed by the Trial Court, which was upheld by the Division Bench.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR